

**Annexure-4**

**Name of the corporate debtor: Compuage Infocom Limited; Date of commencement of CIRP: 02.11.2023; List of creditors as on: 22.05.2024**

**List of operational creditors (Government dues)**  
(Amount in ₹)

Sr. no.	Name of Creditors	Details of claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	CT & GST Circle, Bhubaneswar	16.11.2023	3,36,216.00	1,70,000.00	Tax	-	-	No	-	-	1,66,216.00	-	Note 1
2	Department of Trade & Taxes, Delhi	16.11.2023	7,77,44,364.00	7,77,44,364.00	Tax	-	-	No	-	-	-	-	-
3	State of Tamil Nadu, Rep by State Tax Officer	12.12.2023	8,92,364.00	8,92,364.00	Tax	-	-	No	-	-	-	-	-
4	Department of Goods and Services Tax Government of Maharashtra	23.02.2024	3,06,47,325.82	3,06,47,325.82	Tax	-	-	No	-	-	-	-	-
5	Excise and Taxation Officer-cum-Assessing Authority, Gurugram (East) Ward-5	08-05-2024	2,18,60,471.00	6,48,023.00	Government Dues	-	-	No	-	-	2,12,12,448.00	-	-
	<b>Total</b>		<b>13,14,80,740.82</b>	<b>11,01,02,076.82</b>	-	-	-	-	-	-	<b>2,13,78,664.00</b>	-	-

**Note 1 Reason for not admitting Rs. 1,66,216/-, the following reason for non admission of partial amount of claim was also emailed on 23.01.2024**

**a. Period 2019-20 - Claim of Rs. 37,308/-.**

On going through the records of the corporate debtor, we observe that the matter was dropped in respect of 2018-19 as the CD had already reconciled 4 Years' ITC Claim v/s 2A Portal numbers. Accordingly, the CD claimed less ITC than the 2A Amount, which included the

**b. Period 2013-14 - Claim of Rs. 1,28,908/-**

In this respect, we observe that the appellate authority has admitted the appeal of the corporate debtor and dismissed your claim for the year 2013-14, as per the order dated 25.03.2019.